

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 167/SM/2012

Subject : Grid disturbance on 30.7.2012 to 31.7.2012.

Date of hearing : 27.11.2012

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Respondents : National Load Despatch Centre
Power Grid Corporation of India Limited

Parties present : Shri S.K.Sonee, POSOCO
Shri V.V.Sharma, POSOCO
Shri V.K.Agarwal, POSOCO
Shri S.R.Narasimhan, NLDC
Shri S.S.Barpanda, NLDC
Shri Rajiv Porwal, NRLDC
Shri P.Pentayya, WRLDC
Shri Ajay Dua, NTPC
Shri Rohit Chabra, NTPC
Shri P.PFrancis, NTPC
Shri S.K.Sharma, NTPC
Miss Shilpa Agarwal, NTPC
Shri Amaresh Mallick, POSOCO
Shri Darshan Singh, SLDC, Delhi
Shri G.Mitra
Shri Uday Sharkar
Shri Naresh Kumar

Record of Proceedings

It was brought to the notice of the Commission that in response to order dated 16.11.2012, NTPC, WRPC and NRPC have filed their replies.

2. The Commission observed that from the report submitted by NLDC, it emerged that a series of violations of the regulation of the Commission and directions of the RLDC have contributed for the grid disturbance on 30.7.2012 and 31.7.2012.
3. The Commission directed POSOCO (NLDC) to file within 2 weeks the details of violations, the entities/organizations responsible for such violation with particular reference to the regulation of the Commission which has been violated.
4. The Commission further directed POSOCO (NLDC) to serve copy of its submission who shall file their replies with copies of POSOCO on or before 21.12.2012.
5. The Commission directed that respondents of CTU and CEA shall be present during the hearing of the petitioner to assist the Commission.
6. The petition shall be listed for hearing on 10.1.2013.

By the order of the Commission

**Sd/-
(T. Rout)
Joint Chief (Law)**